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Title: Introduction of the Unlawful Activities (Prevention) Amendment Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): On behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967."

*The motion was adopted.*

SHRI JITENDRA SINGH: I introduce the Bill.

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